

ITEM NO.120

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1584/2017

BIPLAB BHOWAL

Appellant(s)

VERSUS

BIPASHA BHOWAL

Respondent(s)

WITH

C.A. No. 2340/2017 (XVI)

Date : 20-02-2019 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Anurag Pandey, AOR

For Respondent(s) Mr. Debasish Bhattacharya, Adv.
Mr. Asit Kumar Rari, Adv.
Mr. Abijit Acharya, Adv.
Mrs. Sarla Chandra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks, as prayed for.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER